

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/300/KOB/2024 in TIBA/35/KOB/2019
SECTION	REG. 15 IBBI.
NAME OF PARTIES	CS BALAKRISHNAN BABURAJAN (LIQUIDATOR) IN THE MATTER OF GOODWIN PACKPET PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	CS BALAKRISHNAN BABURAJAN (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24th JULY 2024

ORDER

IA(IBC)/300/KOB/2024 in TIBA/35/KOB/2019

This application is filed by the Liquidator of M/s. Goodwin Packpet Private Limited to place on record the 14th Progress Report for the quarter ended on 30.06.2024, submitted as per Regulation 15 of IBBI (Liquidation Process) Regulations, 2016.

Learned Liquidator, Mr. Balakrishnan Baburajan appears through virtual mode.

The said 14th Progress Report for the quarter ended on 30.06.2024 is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/300/KOB/2024 is **allowed and disposed of.**

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)